

Appellate Tribunal for Electricity

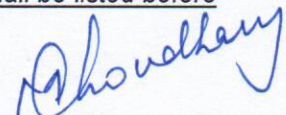
New Delhi

Judge's Roster w.e.f 17.08.2021

Court No.	Bench	Assignment
Court-I [Electricity Bench]	The Bench earlier comprising of Hon'ble Smt. Justice Manjula Chellur , the Chairperson & Hon'ble Shri Ravindra Kumar Verma , Technical Member, Electricity shall not have any sitting till the Tribunal has requisite strength of Members/Chairperson.	
Court-I [Petroleum Bench]	The Bench earlier comprising of Hon'ble Chairperson Smt. Justice Manjula Chellur and Hon'ble Technical Member (PNG) Dr. Ashutosh Karnatak shall not have any sitting till the Tribunal has requisite strength of Members/Chairperson.	
Court-II [Electricity Bench]	Hon'ble Shri Ravindra Kumar Verma , Technical Member–Electricity AND Hon'ble Shri Justice R.K.Gauba , Judicial Member	All matters in connection with the Electricity Act and the Energy Conservation Act assigned to Court-II . [Monday, Tuesday, Thursday and Friday] [11.00 AM TO 01.30 PM]
Court II [Petroleum Bench]	Hon'ble Shri Justice R.K.Gauba , Judicial Member AND Hon'ble Dr. Ashutosh Karnatak , Technical Member – (P & N.G.)	All matters in connection with the Petroleum Act assigned to Court-II . [Wednesday] [11:00 AM TO 1:30 PM]

This issues with the approval of the Competent Authority.

Note: If any urgent listing is filed in any pending matters in Court-I, the same shall be listed before Court-II Bench of corresponding nature.



(Madhulika Choudhury)
Registrar